NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 56(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Sh. Ambrish Kumar & Anr. V/s. M/s Sainitary & Allied Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rs Bhatial	Proxy) PCS	P	St.
2.		HOPRA (PROXY) .	RESPONDENTS	lekshopo

ORDER

Learned counsel for the parties are present. Learned counsel stated that they need some time to seek an amicable settlement in the matter.

List on 07.10.2016

(R.Varadharajan) Member (Judicial)

SdI

(Maharaj Krishan Hanjura) Member (Judicial)

Sd1-